

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 23.04.2021 (FRIDAY)

CHENNAI BENCH (VIRTUAL MODE)

10.30AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. V. P. Singh., Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) (CH) (Ins) No. 41/2021	SMS Integrated Facility Service P Ltd Vs Expat Educational Institution	Dominic S David M S Seshadri	
2.	Comp App (AT) (CH) (Ins) No. 14/2021	SP Shanmugam Vs M/s. V-Con Integrated Solutions P Ltd & another	Hari Radhakrishnan G. Derrick Sam	
3.	Comp App (AT) (CH) No. 10/2021	M. S. Muralidharan & another Vs Technology Frontiers India Private & 10 others	K. Gaurav Kumar PCS Alpa Jain PCS	Cyril Amarchand Mangaldas Caveator for R7

For Admission (After Notice)

4.	Comp. App. (AT)(CH) (Ins) No. 21/2021	M/s. Gayathri Sea Foods & Feeds P Ltd Vs Uni President Vietnam Co Limited	V. V. Ramana G. Rangaiah	
5.	Comp. App (AT) (CH) (Ins) No. 25/2021	Sequent Electricals Vs Refex Energy Limited	S. Santhosh	

For Hearing

6.	Comp. App. (AT)(CH) No. 01/2021	Macquarie SBI Infrastructure Investments P Ltd & another Vs K. Sadananda Reddy & others	Thiryampak Kannan	Pradeep Nayak – R1-R5 Nithya Kalyani R6- 12 Rv. Goutham R13
-----------	---------------------------------	---	-------------------	---

Copy to:

- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Member (J)
-sd/-
(Chennai Bench)